

8

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/130/2016
NAME OF THE PETITIONER(S)	: G. Rajendran
NAME OF THE RESPONDENT(S)	: M/s C.R.I. Infrastructures (India) Private Limited & 5 others
UNDER SECTION	: 235, 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

1. CBI VISHNU
ANANTH M

Counsel for Petitioner

[Signature]

2. H. Kasthile Sathadri
P. Raju

Counsel for Respondents

[Signature]

ORDER

Counsels for both the parties present. Counsel for the respondent stated that he is not filing sur rejoinder and the matter be posted for final hearing. At request time extended for final hearing. Put up on **02.12.2016 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)